GOVERNMENT OF INDIA STATISTICS AND PROGRAMME IMPLEMENTATION LOK SABHA

UNSTARRED QUESTION NO:4890 ANSWERED ON:20.12.2000 MPLADS DR. KIRIT SOMAIYA

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government have streamlined the lacuna in implementation of MPLADS Scheme by Local Collectors;
- (b) whether the Local Administration takes months together to implement the allocation, schemes passed by Local MP;
- (c) whether the Collectors in Mumbai have not yet implemented the suggestions made by Local MPs in connectionwith providing computers and equipment to gymnasium;
- (d) whether the passbook for the MPLADS are not implemented and maintained regularly; and
- (e) if so, the action the Government proposed to solve this problem and expedite the scheme?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTERS TOATE INTHEMINISTRYOF STATISTICS AND PROGRAMMEMPLEMENTATION, MINISTEROF STATE FOR THE DEPARTMENT OF DIMINISTRATIVE FORMS AND PUBLIC GRIEVANCES IN THEMINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTEROF STATE (INDEPENDENT CHARGE) OF THE DEPARTMENT OF DISINVESTMENT. (SHRI ARUN SHOURIE)

- (a) Issuing of instructions by the Government of India to allconcerned for streamlining the implementation of the scheme is a continuous process. In the recent past, instructions have been issued to all Districts to sanction all the works recommended by the MPs to the extent of their entitlement without waiting for the receipt of funds from the Government of India. All the state Governments have been requested to take necessary steps for streamlining the implementation of the Scheme. Periodical review meeting are also being organised under the chairmanship of the Hon`ble Speaker, and also Minister of State(Statistics & ProgrammeImplementation) to review the progress of MPLADS work and sort out the problems.
- (b) The Guidelines on MPLADS stipulate that the District Collector, as far as possible, should issue sanctions for works within 45 days from the date of receipt of the recommendations from the concerned MP.
- (c) Under the extant Guidelines on MPLADS, computers carbe provided to Government schools/ Colleges and also to Government aided educational institutions for educational purposes only. Equipment to Gymnasiams, being inventory item, is not permissible under the extant MPLADS Guidelines.
- (d)&(e) The Guidelines have been amended and all the District Collectors have been advised to issue photocopies of the updated passbooks by 10th of every alternate month to the concerned MPs.